

2nd INDIAN MEDIATION WEEK ESSAY COMPETITION 2019

INTRODUCTION:

The [Indian Mediation Week \(IMW\)](#) is pleased to announce the 2nd edition of the IMW Mediation Essay Writing Competition 2019. The previous edition of the Essay Competition was organised by IMW in collaboration with [WBNUJS, Kolkata](#) and it was a great success in terms of overall participation. The previous edition saw participation from 73 different institutions which included not only the topmost ranking law schools of India but also saw participation from the best of Universities from across the world (including the University of Cambridge and the National University of Singapore). With the successful completion of the first edition of the competition, we are elated to invite applications for the second edition of competition and with the vision to continue this process of learning, this edition has a lot more to offer to all of its participants along with interesting themes and exciting rewards for all the participants.

Indian Mediation Week is India's largest student-run access to justice campaign run by ODRways(rebranded as SAMA) with support from WBNUJS, Kolkata, NITI Aayog, Union Ministry of Law & Justice, Government of India and Supreme Court Mediation and Conciliation Project Committee. The sole objective of Indian Mediation Week is to grow awareness, knowledge and use of mediation across different parts of India. It aims at bringing together all the major stakeholders of the mediation community on a common platform while highlighting the benefits of this process to the general public.

ELIGIBILITY CRITERIA:

The competition is conceived to encourage law students to write about forward-looking issues in the growth of Mediation and its scope in the present scenario. However, the application is open to all working professionals, research scholars, and students currently enrolled in undergraduate or postgraduate courses at any recognized university/college/school/academy/any other equivalent institution located in any country which is currently eligible to take part in the Olympics.

THEMES:

Entries must be on any one of the following sub-themes from the 3 themes given below :

Theme 1: Mediation & Commercial Law.

1. Mediation in cases of Intellectual Property Right disputes
2. Impact of insertion of Section 12A of the Commercial Courts Act

Theme 2: Mediation and Women's Rights.

1. Exploring the Ethical Conundrum and feasibility of the process in Domestic violence cases
2. Exploring the Ethical Conundrum and feasibility of the process in Sexual Harassment claims

Theme 3: Mediation & International Politics.

1. Mediation in the Israel Palestine conflict
2. Mediating the Brexit deal between the United Kingdom and the European Union
3. Mediating the development of the Canadian Keystone XL Pipeline and the rights of the indigenous people.
4. How to deal with the devil: Exploring Mediation as an effective mechanism to resolve religious disputes?

REGISTRATION PROCEDURE:

- a) Registration deadline: 30th November 2019. Please note that no application for registration shall be entertained after the deadline.
- b) The registration fee for the competition is as follows:
 - Single Author: ₹ 1200 (total)
 - Co-authorship (two authors- can be from different colleges): ₹ 1800 (total)
 - Co-authorship (three authors- can be from different colleges): ₹ 2400 (total)

Note: In the memory of Prof. Shamnad Basheer and to recognise the work of Increasing Diversity by Increasing Access (IDIA) Trust done with the constitutional spirit of Social Justice and Equality, we are more than glad to offer a 100% waiver on registration fees to all the current IDIA Scholars (Batch 2020-2024).

- c) Registration Link (Regular applicants):
<http://indianmediationweek.com/essay-writing.php>.
- d) Registration Link (for IDIA Scholars only):
<http://indianmediationweek.com/essay-writing-idia.php>
- e) Modes of payment of the registration fee:

- **Net Banking/NEFT/RTGS/IMPS:**

Account Name - Anshuman Panigrahi

Account number - 20355879418

Name of Bank– State Bank of India,

IFSC Code - SBIN0010928

Branch - Pokhariput

- Paytm: +91-9778888779

- Google Pay: Number: 9778888779 ianshupanigrahi@oksbi

PRIZES:

IMW Essay Competition shall be offering:

- ❖ Cash Prizes worth over Rs. 22,000;
- ❖ 20 Assured Internship Opportunities to authors of top 25 entries: Tier I Law firms, ADR Centre, High Court Judges, Litigation and Policy Internships.
- ❖ Publication of top 20 entries on [The IMW Post](#) plus publication of the top three essays for all the eight sub-themes even if they are not included among the top 20 entries.
- ❖ “Mediation Skills Course” by Mr Bruce Edwards worth Rs. 24,500/- for free: Two Slots!
- ❖ All participants will be eligible to take part in a Freelance writing screening test (with no extra cost or registration fees) which shall be organised by SAMA in February 2020. The purpose of the test will be to hire 4-6 Freelance writers to write on issues of law and commerce at a monthly pay of ₹ 2,500 to 3,000 during the period of April 2020 to March 2021.
- ❖ Recognition of top three colleges from each zone (North, North-East, South, East, and West) based on the overall performance of students in the Competition.
- ❖ All participants shall be rewarded with participation certificates.

The Distribution has been mentioned below:

- 1) **First prize** : ₹ 10,000 cash
- 2) **Second Prize**: ₹ 7,000 cash
- 3) **Third Prize**: ₹ 5,000 cash

- 4) **First to Twentieth Entry and Top three entry on each sub-theme:** Publication on [The IMW Post](#).
- 5) **First and Second rank holder in the Screening Process:** “Mediation Skills Course” by Mr. Bruce Edwards
- 6) **First to Twenty-Fifth Entries:** Eligible for participation in the internship screening process (details below).
- 7) **All participants will be eligible to take part in the Freelance writing screening test.**
- 8) **All the entries will be recognized with a participation certificate.**

STRUCTURE OF THE SCREENING TEST

The eligible candidates shall be selected through a separate screening process, which shall be open to the authors of the top **Twenty Five** submissions. In cases where any of the top twenty-five entries were submitted by co-authorship of two or three authors, **all the authors** shall be eligible to take part in the screening process.

The selected top Twenty successful candidates at the end of the screening process shall be eligible to get an assured internship, in accordance with their rank, at following places:

- a) Tier I Law firm ([AZB & Partners](#), [J Sagar Associates](#), and [Trilegal](#)- one slot each)
- b) [Centre for Advanced Mediation Practice \(CAMP\)](#) (ADR Internship- Two slots)
- c) High Court Judge (Judicial Internship- Two slots)
- d) [Think India](#) and Adhyayam Foundation for Policy & Research (Litigation and Policy Internships- Thirteen slots)

The screening shall comprise of an interdisciplinary assessment process, in which the individual candidates shall be assessed cumulatively on their Curriculum Vitae and their performance in the screening test. All the participants of the screening process shall be assessed on a scale of 150 marks. The breakup of marks between the CV and the screening test shall be of 50 marks and 100 marks respectively.

The syllabus of the Screening Test is as follows:

Headings	Marks
Contract Law (Indian Contract Act, India)	25

Partnership Act, and Sale of Goods Act) and Tort Law	
Criminal Law (Indian Penal Code, Criminal Procedure Code, and Indian Evidence Act)	25
Constitutional Law	25
Corporate Law (Companies Act, Competition Act, and Arbitration & Conciliation Act) and Intellectual Property Law	25

The guidelines for the screening test are as follows:

- a) The question paper shall be a mix of multiple-choice questions and subjective questions.
- b) The examination date shall be communicated to the eligible candidates on a later date after the declaration of the results of the Essay Competition.
- c) The question paper shall be delivered to the eligible candidates in the form of a word document and the candidates shall be expected to write their answers in the same. The answer scripts must conform to the formatting and answer writing guidelines as provided along with the question paper.
- d) The total duration of the screening test shall be 12 hours. Participants shall also be given an additional thirty minutes to submit their answer scripts to imwessaycompetition@gmail.com after the end of the screening test. Please note that no answer script shall be entertained after a period of thirty minutes.
- e) The nature of the screening test shall be an open-book examination. The participating candidates shall be free to consult any resources (academic or digital), person etc. as they deem fit. The objective of the screening test is to check the research skills, answer writing ability, time management and not just mere rote learning of the participants.

The Curriculum Vitae shall be evaluated on the following criteria:

Heading	Marks
Academic performance	20
Internships	7.5
Publications and Paper Presentations	10
Participation in Moot Court Competitions, ADR Competitions, Debates and MUNs.	7.5

Organizational Experience (as a member of any society/committee of your college or in a personal capacity)	5
Total marks	50

MISCELLANEOUS RULES

- a) All entries shall be deemed to be the property of ‘The Indian Mediation Week’, which reserves the right of publication of the same in any periodical, journal, books, electronic resources or in any other manner as it may deem appropriate.
- b) The registration fee, once paid by the participation at the time of registration, shall not be returned under any circumstances.
- c) The organizers’ decision as regards the interpretation of rules or any other matter related to the competition shall be final.
- d) In the event that any situation arises, which is not contemplated in the rules, the organizers’ decision on the same shall be final.
- e) The organizers reserve the right to vary, alter, or repeal any of the above rules if so required and as they deem appropriate according to the circumstances.
- f) The decision of the judges shall be final and binding on all concerned.

EVALUATION CRITERIA FOR THE ESSAYS:

The following are the criteria for marking and the marks allotted to each category:

S. No.	Marking Criteria	Marks Allocated
1	Overall subjective evaluation	10
2	Issues covered and ingenuity of ideas	20
3	Flow and structure of the essay	20
4	Legal content and use of authorities, references, etc.	30

5	Language and Formatting	20
	Total	100

SUBMISSION GUIDELINES

1. General

Submissions may be only in the form of essays and should be in English. We expect that the essays to include the following in their structure: Abstract, Theme of the Project, Background and Context in Indian and global terms, Reason for writing the project on the specific theme, Scope of the project, and Layout of the Project (Chapterisation of the Project: Shows the research).

2. Word Limit:

The word limit should be 4,000 to 5,000 words. The word limit mentioned here is exclusive of footnotes, abstract and bibliography. Please note that the word limits will be strictly enforced.

3. Abstract:

Every submission should be accompanied by an abstract of not more than 300 words providing a summary of the contribution.

4. Format:

IMW-Essay Competition follows ‘The Bluebook: A Uniform System of Citation (20th edn.)’ style of referencing. Speaking footnotes are strictly prohibited. The body of the manuscript should be in Times New Roman, size 12 with 1.5 spacing. The footnotes should be in Times New Roman, size 10 with single spacing. **Please note that no essay will be accepted without proper citations and references.**

5. Anonymity of Authors:

The manuscript must not contain any indication of the identity of the author or the college, university, institutions, etc. Biographical information of the authors is to be provided in a separate document, including the following details: name, qualifications, e-mail address and postal address.

6. Authorship:

Submissions are invited from undergraduate and graduate students, industry practitioners, academicians, and research scholars. Submissions may be co-authored, although by a maximum of three authors. There is no requirement for the co-authors to be from the same college/institution/university/school.

7. Deadline:

The last date for submission is 2359 hours, 26th January, 2020. Please note that a deduction of -1 mark shall be made for 60 minutes worth delay in the submission of the essay. However, it is clarified that no essay shall be accepted after 1159 hours, 27th January 2020. No extension will be provided to any of the participants and the negative marking will be strictly enforced.

8. Submission:

Please send your submissions as a .doc or .docx file and biographical information in a separate document with the subject title **IMW ESSAY: “*Topic of the Essay*”**. All submissions must be sent to imwessaycompetition@gmail.com only.

9. Plagiarism:

Only original essays will be considered for the competition. No part of it should have been published earlier nor should it be under consideration for publication or a contest elsewhere. Any form of plagiarism will result in disqualification of the essay.

Helpdesk

For any further information/clarification, please reach out to imwessaycompetition@gmail.com.

Nihal Tandon- 9554831887 (Calls and Whatsapp)

Aadya Chaturvedi- 9818272681 (Calls and Whatsapp)

Shubhangi Rai- 7985373930 (Calls and Whatsapp)

Avnish Kumar Singh- 7903629219 (Whatsapp only)

Anshuman Panigrahi- 9778888779 (Whatsapp only)

Address: The West Bengal National University of Juridical Sciences (NUJS), Dr. Ambedkar Bhavan, 12, LB Block, Sector 3, Salt Lake City, Kolkata, West Bengal. Pin Code: 700098.

Report on the 1st NUJS IMW Essay Competition 2018

Top Entries (Rank wise: 1 to 20)

Author I	College/Work	Author II	College/Work	Author III	College
Shravani Shendye	NALSAR	Nikita Bansal	NALSAR		
Jyotsna Vilva	NLSIU, Bangalore				
Divyanshu Modi	School of Law, Christ				
Harishankar Raghunath	WBNUJS	Shreevatsa Lakhotia	WBNUJS		
Bijaharini Gopalakrishnan	TNNLS, Trichi	Indumugi. C	TNNLS, Trichi		
Vishnu Mangalvedkar	NLSIU, Bangalore	Ananya Hasan Satish	School of Law, Christ		
Akshita Goyal	SLS Pune	Rahul Naresh	SLS Hyderabad		
Aviral Srivastava	ICFAI, Dehradun	Sameeksha Tripathi	ICFAI, Dehradun	Yash Kedia	ICFAI, Dehradun
Pranay Jalan	GNLU	Madhav Aggarwal	GNLU		
Aditya Sethi	School of Law, Christ				
RADHIKA MISRA	Law Firm	Adheesh Agarwal	Law Firm		
Akarsh Kumar	NLUO	Ashutosh Pareek	NLUO		
Ujjwal Agrawal	MNLU, Nagpur	Aditi Singh	MNLU, Nagpur		
NIPUNA VARMAN	NALSAR				
R. Vigneshwaran	TNNLS, Trichi				
Aakansha Dave	Nirma	Vishesh Gupta	Nirma	Priyam Raval	Nirma
Shashvut Yechuri	NLU, Jodhpur				
Aditya Narayan Dwivedi	NLUO	Shilpa Nayak	School Of Law, KIIT		
Amit Raj	KIIT School of Law	Aparna Sen	KIIT School of Law	Debatree Banerjee	KIIT School of Law
Pranita Mantha	GLC, Mumbai	Rutuja Patil	GLC, Mumbai		

Best Performing Colleges

North Zone

1. ICFAI, Dehradun
2. NLU, Delhi
3. Vivekananda Institute of Professional Studies, GGSIPU, New Delhi

South Zone

1. NALSAR, Hyderabad
2. NLS, Bengaluru
3. School of Law, Christ (Deemed to be University) Bengaluru

East Zone

1. WBNUJS, Kolkata
2. NLU, Odisha
3. KIIT Law School, Bhubaneswar

West Zone

1. GNLU, Gandhinagar
2. SLS, Pune
3. Institute of Law, Nirma (Deemed to be University) Ahmedabad

Participation list of Colleges (A to Z)

<p>International Participation</p> <ol style="list-style-type: none">1. Australian National University College of Law, Canberra2. Department of Law, University of Cambridge3. School of Law, National University of Singapore4. School of Law, Queens Mary University of London	<p>National Participation</p> <ol style="list-style-type: none">35. NLC, Bharatiya Vidyapeeth Pune36. NALSAR, Hyderabad37. NLIU, Bhopal38. NLS, Bengaluru39. NLU, Delhi40. NLU, Odisha41. NLU, Jodhpur42. NUJS, Kolkata43. NUALS, Kochi44. RMLNLU, Lucknow45. RGNUL, Patiala46. Pravin Gandhi College of Law, Mumbai47. School of Law, Auro University48. School of Law, Banasthali University49. School of Law, Bennett University50. School of Law, Christ (Deemed to be
<p>National Participation</p> <ol style="list-style-type: none">5. Amity Law School, Delhi6. Amity Law School, Noida7. Amity Law School, Gwalior8. Amity Law School, Kolkata9. Amity Law School, Lucknow10. Amity Law School, Mumbai11. Army Institute of Law, Mohali	

<p>12. Bharath Mata School of Legal Studies, Aluva, Kerala</p> <p>13. Department of Law, Calcutta University, Hazra Campus</p> <p>14. Department of Law, University of Mysore</p> <p>15. Dr. Ambedkar College of Law, Mumbai</p> <p>16. DSNLU, Vizag</p> <p>17. Faculty of Law, PES University, Bengaluru</p> <p>18. Faculty of Law, Aligarh Muslim University</p> <p>19. Faculty of Law, Jamia Millia Islamia University, Delhi</p> <p>20. Indore Institute of Law</p> <p>21. Institute of Law, Nirma (Deemed to be University), Ahmedabad</p> <p>22. ICFAI Law School, Dehradun</p> <p>23. ILS Pune</p> <p>24. Government Law College, Mumbai</p> <p>25. GNLU, Gandhinagar</p> <p>26. Haldia Law College</p> <p>27. HNLU, Raipur</p> <p>28. Jindal Global Law School, Sonapat</p> <p>29. Jogesh Chandra Chaudhuri Law College, Kolkata</p> <p>30. J. B. Law College, Guwahati</p> <p>31. KIIT Law School, Bhubaneswar</p> <p>32. MNLU, Aurangabad</p> <p>33. MNLU, Nagpur</p> <p>34. MNLU, Mumbai</p>	<p>University), Bengaluru</p> <p>51. School of Law, Chandigarh University</p> <p>52. School of Law, Cochin University of Science & Technology</p> <p>53. School of Law, Jagran Lakecity University</p> <p>54. School of Law, Lovely Professional University, Punjab</p> <p>55. School of Law, Manipal University, Jaipur</p> <p>56. School of Law, Maharaja Sayajirao University, Vadodara</p> <p>57. School of Law, MIT-WPU</p> <p>58. School of Law, NMIMS Mumbai</p> <p>59. School of Law, NMIMS Navi Mumbai</p> <p>60. School of Law, UPES Dehradun</p> <p>61. Shyambazar Law College, Kolkata</p> <p>62. Siliguri Institute of Technology</p> <p>63. St. Xavier's College, Kolkata</p> <p>64. Surendranath Law College, Kolkata</p> <p>65. Symbiosis Law School, Hyderabad</p> <p>66. Symbiosis Law School, Noida</p> <p>67. Symbiosis Law School, Pune</p> <p>68. TNNLS, Trichy</p> <p>69. United World School of Law, Karnavati</p> <p>70. University of Mumbai Law Academy</p> <p>71. University Law College, Bhubaneswar</p> <p>72. Veer Narmad South Gujarat University, Surat</p> <p>73. Vivekananda Institute of Professional Studies, GGSIPU, Delhi</p>
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